

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Canara Bank
Vs
Easun Reyrolle Ltd

MAIN PETITION NUMBER : IBA/1045&1169/2019

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1036(CHE)2024

ORDER

Present: Ld. Counsel Ms. Sangamithra Loganathan for the Applicant /
Liquidator.

This application has been filed to take on record the 9th progress report for
the quarter ended 31.03.2024.

Report is taken on record, subject to all just exceptions.

IA/(IBC)/1036(CHE)/2024 is accordingly **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)